

**NOTIFICATION**

Sri. Sadashiv Siddappa Sultanpuri, XLVIII Additional City Civil and Sessions Judge, Bengaluru City, is transferred and posted as Principal District and Sessions Judge, Chamarajanagar (Vacant Court), in the interest of public service, to take effect immediately.

BY ORDER OF THE HIGH COURT,

**SD/-**

(RAJENDRA BADAMIKA)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer, High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:

01. The Prl. City Civil and Sessions Judge, Bengaluru City, with a request to make necessary arrangement for relieving the Officer concerned and to send the proposal for concurrent appointment to the Court which will become vacant due to above transfer.
02. Sri. Sadashiv Siddappa Sultanpuri, XLVIII Addl. City Civil and Sessions Judge, Bengaluru City, with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post immediately.
03. The Courts concerned.
04. The Accountant General in Karnataka, Bengaluru.
05. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
06. All the Private Secretaries to the Hon'ble Judges.
07. The Registrar General/ Registrar (Vigilance)/ Registrar (Computers)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Infrastructure and Maintenance)/ Registrar (Judicial) and Secretary to Hon'ble the Chief Justice.

08. The Additional Registrar General, Dharwad and Kalaburagi Benches.
09. The Central Project Co-ordinator (Computers) of this office, with a request to web-host this notification on the official website of High Court of Karnataka.
10. The Director, Karnataka Judicial Academy, Bengaluru.
11. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
12. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
13. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
14. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
15. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
16. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
18. The General Secretary, Karnataka State Judicial Officers' Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-560047.
19. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
20. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
21. Spare copies.